

Ramu


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.100/252/HDB/2018
NAME OF THE COMPANY	Seahorse Maritime and Logistics Private Limited
NAME OF THE PETITIONER(S)	Seahorse Maritime and Logistics Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS RAHUL JAIN	PCS	csrahulhyd@gmail.com 988553025	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Rahul Jain, Learned PCS for the Petitioner.

Issue notice to the RoC, and RoC is directed to furnish his report within a period of 3 weeks. Interim orders are not sought by the Petitioner.

Post the case for final hearing on 09<sup>th</sup> March 2018.



Member (T)



Member (J)